### Annexure-2

Name of the Corporate Debtor: Morarjee Textiles Limited

# Date of commencement of CIRP: 09th February 2024

List of creditors as on: 15 April 2025

# Unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in INR)

| S No |  | Details of Claim received |                | Details of Claim admitted |                 |                                     |                             |                       |                          |                      | Amount of<br>Amount of any mutual | Amount of claim | Amount of claim       |                 |
|------|--|---------------------------|----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|-----------------------|--------------------------|----------------------|-----------------------------------|-----------------|-----------------------|-----------------|
|      |  | Date of receipt           | Amount claimed | Amount of claim admitted  | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party | % of voting share in CoC | contingent<br>claims | dues, that<br>may be set-<br>off  | not admitted    | under<br>verification | Remarks, if any |
| 1    | ACT Fininvest Limited                  | 21-Feb-24                 | 1,284,648,598  | 1,284,648,598             | Financial       | -                                   | -                           | No                    | 16.79%                   |                      |                                   |                 | -                     | Note 1          |
| 2    | Renato Finance & Investment Pvt. Ltd.  | 21-Feb-24                 | 70,923,284     | 70,923,284                | Financial       | -                                   | -                           | No                    | 0.93%                    |                      |                                   |                 | -                     | Note 1          |
| 3    | Myra Mall Management Company Pvt. Ltd. | 22-Feb-24                 | 43,187,247     | 43,187,247                | Financial       | =                                   | -                           | No                    | 0.56%                    |                      |                                   | -               | -                     | Note 1          |
| 4    | Urvi Ashok Piramal                     | 21-Feb-24                 | 144,496,630    | 130,319,760               | Financial       | -                                   | -                           | Yes                   | -                        |                      |                                   | 14,176,870      | -                     | Note 3          |
| 5    | Harshvardhan Ashok Piramal             | 21-Feb-24                 | 51,690,342     | 47,520,000                | Financial       | -                                   | -                           | Yes                   | -                        |                      |                                   | 4,170,342       | -                     | Note 3          |
|      | Total                                  |                           | 1,594,946,101  | 1,576,598,889             |                 |                                     |                             |                       | 18.29%                   |                      |                                   | 18,347,212      |                       |                 |

# Note:

- 1 The claimants have been provisionally treated as Related Party based on the information received from Management. However, based on the information provided by the claimants and legal opinion received from RP legal counsel dated 3rd July 2024, the claimants are concluded as non-related party as per the 2 The Claimant Ashok Piramal Management Corporation Limited had identified itself as afinancial creditor. Accordingly, their claim as an
- operational creditor is under reconciliation and has been rejected in its entirety as a financial creditor.

  3 The Claimants have identified themselves as related party to corporate debtor and in pursuance to the proviso to section 21 (2) of the Insolvency & Bankruptcy Code 2016, the claimants will not have a right of representation, participation and voting in the meetings of the Committee of Creditors (CoC) of the

# Annexure-2A

Name of the Corporate Debtor: Morarjee Textiles Limited

Date of commencement of CIRP: 09th February 2024

List of creditors as on: 15 April 2025

Collated List of Unsecured financial creditors (other than financial creditors belonging to any class of creditors) received after 02 July 2024

(Amount in INR)

| S No           |  | Details of Claim received |                | Details of Acceptable claim |                 |  |                             |                       |                          |            | Amount of                        |                           | A manual of alaim                  |                 |
|----------------|--|---------------------------|----------------|-----------------------------|-----------------|--|-----------------------------|-----------------------|--------------------------|------------|----------------------------------|---------------------------|------------------------------------|-----------------|
|                |  | Date of receipt           | Amount claimed | Acceptable Claim<br>Amount  | Nature of claim | Amount covered by<br>security interest | Amount covered by guarantee | Whether related party | % of voting share in CoC | ciaims may | dues, that<br>may be set-<br>off | dues, that<br>may be set- | Amount of claim under verification | Remarks, if any |
| Not Applicable |  |                           |                |                             |                 |  |                             |                       |                          |            |                                  |                           |                                    |                 |